

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 08.06.2020

| Criminal (Morning Session) | Civil (Afternoon Session) |
|---|---|
| Hear before Charge 1. S.C. No. 5022/2019 2. S.C. No. 5003/2020 3. S.C. No. 5014/2020 4. S.C. No. 5034/2019 | Argument 1. R.A. No. 5041/2017 2. M.A. No. 5029/2019 3. M.A. No. 5032/2019 4. R.A. No. 5045/2017 5. R.A. No. 5022/2019 6. R.A. No. 5024/2019 7. R.A. No. 5037/2019 8. R.A. No. 5030/2020 |
| Objection / Hearing 5. Crl. Misc No. 5154/2020 6. Crl. Misc No. 5155/2020 7. Crl. Misc No. 5156/2020 | Orders 9. M.A. No. 5041/2020 |
| Argument 8. S.C. No. 5003/2015 9. Crl. Appeal No. 5014/2019 | Judgment 10. M.V.C No. 44/2014 |

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE : All Advocates are requested to strictly follow SOP dated 28.052020 issued by Hon'ble High Court of Karnatataka

**List of old cases which are posted on 08-06-2020 in the court of Prl.
Senior Civil Judge and JMFC, Anekal.**

| Sl. No. | Case No. | Stage |
|--------------------------|-------------------|--------------|
| Morning Session | | |
| 1 | O.S. No. 338/2014 | Arguments |
| 2 | F.D.P. No. 2/2011 | Hearing |
| 3 | O.S. No. 182/2008 | Steps |
| 4 | O.S. No. 254/2008 | Steps |
| 5 | O.S. No. 357/2008 | Steps |
| 6 | O.S. No. 591/2008 | Steps |
| 7 | O.S. No. 138/2009 | Steps |
| 8 | O.S. No. 142/2009 | Steps |
| 9 | O.S. No. 152/2011 | Steps |
| 10 | O.S. No. 329/2014 | Steps |
| Afternoon Session | | |
| 11 | O.S. No. 381/2014 | Steps |
| 12 | O.S. No. 518/2014 | Steps |
| 13 | O.S. No. 246/2015 | Steps |
| 14 | O.S. No. 434/2017 | Steps |
| 15 | O.S. No. 204/2019 | Steps |
| 16 | O.S. No. 211/2019 | Steps |
| 17 | Ex. No. 4/2011 | Steps |
| 18 | F.D.P. No. 4/2015 | Steps |
| 19 | Ex. No. 4/2016 | Steps |
| 20 | F.D.P. No. 3/2017 | Steps |

Sd/-
Prl. Senior Civil Judge and JMFC,
Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.

Cause List Dated :- 08.06.2020

| <u>Morning Session</u> | <u>Stage of the Case</u> |
|----------------------------------|---------------------------------|
| 1) OS No. 146/2011 | Hear |
| 2) OS No. 200/2011 | Hear |
| 3) OS No.276/2011 | Hear |
| 4) OS No. 516/2011 | Hear |
| 5) OS No.142/2012 | Hear |
| 6) OS No.248/2012 | Hear |
| 7) OS No.826/2012 | Hear |
| 8) OS No.724/2013 | Hear |
| 9) OS No.752/2013 | Hear |
| 10) OS No.122/2014 | Hear |
| | |
| <u>After Noon Session</u> | |
| | |
| 1) OS No.444/2016 | Hear |
| 2) OS No.268/2017 | Hear |
| 3) FDP No.2/2017 | Hear |
| 4) FDP No.13/2006 | Hear |
| 5) EX No.13/2009 | Hear |
| 6) OS No.142/2018 | Hear |
| 7) OS No.4/2019 | Hear |
| 8) OS No.158/2017 | Arguments |
| 9) OS No.458/2017 | Hear |
| 10) OS No.147/2019 | Hear |

Sd/-
Prl.Civil Judge and JMFC.,
Anekal.

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